

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 470 of 97

Present ; Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S. Mukherjee, Administrative Member

KASHI KANTA CHAUDHARY & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. Samir Ghosh, counsel

For the respondents : Ms. K. Banerjee, counsel

Heard on : 11.9.97

Order on : 11.9.97

O R D E R

A.K. Chatterjee, VC

Heard both the counsel. The counsel for the applicants prays on instruction that they do not want to press the application. In such situation, the application is disposed of as not pressed. The written instruction given by the applicants to their counsel be kept on record.

  
MEMBER (A)

  
VICE-CHAIRMAN